

PRESS COMMUNIQUE								
SCHEDULED BANKS' STATEMENT OF POSITION IN INDIA AS AT THE CLOSE OF BUSINESS								
ON FRIDAY, THE 19TH AUGUST, 2005								
WITH COMPARATIVE POSITION OF FRIDAY OF PRECEDING FORTNIGHT AND CORRESPONDING FRIDAY								
OF THE PREVIOUS YEAR				(Amount in Crores of Rupees)				
SCHEDULED COMMERCIAL BANKS				ALL SCHEDULED BANKS				
(Including RRBs)								
	20.08.2004	05.08.2005 *	19.08.2005 *	20.08.2004	05.08.2005 *	19.08.2005 *		
I	LIABILITIES TO THE BKG.SYSTEM (A)							
	36728.96	38995.43	37903.74	38034.81	40603.78	39517.51	**	
	13417.24	26258.97	29531.36	13572.66	26398.02	29664.03		
	3434.90	11605.26	11546.25	3436.06	11606.28	11547.75		
II	LIABILITIES TO OTHERS (A)							
	1594008.13	1838418.60	1838059.11	1666077.27	1910990.44	1911188.81		
	226841.73	282595.45	274127.53	233753.46	290650.16	282235.60		
	1367166.40	1555823.15	1563931.58	1432323.81	1620340.28	1628953.21		
	29506.70	74673.90	74187.81	29887.25	75050.88	74663.19		
	150527.73	164251.47	161855.18	152881.14	166446.85	164079.98		
III	BORROWINGS FROM R.B.I. (B)							
	2.50	0.00	473.13	21.28	1.90	475.03		
	0	0	0	0	0	0		
IV	CASH							
	8161.87	9735.25	9828.32	8594.72	10182.78	10278.23		
V	BALANCES WITH R.B.I. (B)							
	82459.22	94319.94	108020.48	86037.26	97899.84	111889.22		
VI	ASSETS WITH BANKING SYSTEM							
	6844.89	10131.03	9443.30	7656.70	11001.41	10349.90		
	10365.90	11460.21	11757.57	12196.28	13949.43	13755.26		
	18541.55	19383.26	22751.22	22221.69	22873.25	26560.10		
	10448.47	8981.87	9551.68	12174.86	9715.70	10362.71	£	
	2679.42	3035.29	3428.71	3094.41	3472.55	3873.96		
VII	INVESTMENTS (At book value)							
	697778.44	742544.16	729604.00	727503.78	773316.25	760840.80		
	22223.22	24551.43	24995.55	23930.59	25811.62	26244.93		

VIII	BANK CREDIT (Excl.inter-bnk.advance)	903640.46	1185456.12	1200948.37	957865.10	1245038.60	1260567.11
	a) Loans, cash credits & Overdrafts \$	853243.44	1127605.07	1138487.00	906272.89	1186040.74	1196977.64
	b) Inland Bills purchased	6205.02	8681.70	10083.28	6564.73	9004.39	10408.85
	c) Inland Bills discounted	21329.50	23211.98	26257.68	21801.28	23587.40	26614.71
	d) Foreign Bills purchased	9338.33	10016.85	9848.09	9364.79	10040.13	9871.69
	e) Foreign Bills discounted	13524.17	15940.52	16272.32	13861.41	16365.94	16694.22

NOTE

* Provisional figures incorporated in respect of such banks as have not been able to submit final figures.

(A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.

** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).

@ Other than from Reserve Bank, Industrial Development Bank of India, National Bank for Agriculture and Rural Development and Export Import Bank of India.

(B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.

£ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).

+ Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.

\$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

Food Credit Outstanding as on (Rupees in Crores) □			
	20.08.2004	05.08.2005	19.08.2005
Scheduled Commercial Banks	39926.22	40240.12	40327.34
State Co-operative Banks	2755.00	2855.00	2855.00

The expression ' Banking System ' or ' Banks ' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

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